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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/204/2017
PETITION NUMBER : CP/536/ (IB)/2017
NAME OF THE PETITIONER(S) : AUTOCAP INDIA PVT LTD
NAME OF THE RESPONDENT(S) : INFONET ASIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. DHAMODHARAN
Autocap-India Pvt. Ltd.

A/COUNTS OFFICER 

ORDER

Counsels representing both the parties are present. Counsel for the respondent stated that the matter is sub judice before the Hon'ble High Court of Madras. Both the counsels prayed for time to make submissions. Put up on 12.02.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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